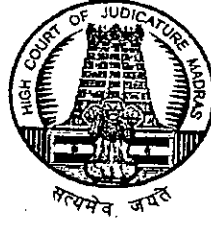


R.O.C.No.121441-A/2021-B2



SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 04 / 2022

The Government in G.O.(Ms).No.506, Home (Cts-III) Department, dated 22.12.2020 have issued orders for the constitution of an Additional Sub Court at Krishnagiri by converting the existing Additional Special Court, Krishnagiri.

Thiru.C.Kumaravarman, Additional Special Judge, Krishnagiri, is transferred and posted as Additional Sub Judge, Krishnagiri, in the aforesaid newly converted Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 06.01.2022**

**Sd/- P.DHANABAL
REGISTRAR GENERAL**

K.S.P.